## GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

## UNSTARRED QUESTION NO. 4017 TO BE ANSWERED ON DECEMBER 12, 2019. POLICY ON CLEANLINESS

## NO. 4017. SHRI KAUSHAL KISHORE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) Whether there is any policy on cleanliness of shaft area, stair-case and adjacent corridors including common areas of CPWD quarters/buildings located in Delhi particularly in NDMC area;
- (b) Whether the Government is aware of the facts that there is no arrangement by CPWD for cleanliness of the said area of CPWD quarters/buildings located in NDMC area particularly at BKS Marg Phase-I and if so, the details thereof along with the reasons therefor;
- (c) Whether the Government proposes to make a policy for cleanliness drive on daily basis after consultation with other stake-holders including NDMC keeping in view Prime Minister's popular scheme Swachh Bharat Mission; and
- (d) If so, the details thereof along with the time by which the said policy is likely to be implemented and if not, the reasons therefor?

### **ANSWER**

# THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI)

- (a) Yes sir.
- (b) & (c) Cleaning of shaft area, stair case and adjacent corridors including common areas of General Pool Residential Accommodation (GPRA) quarters/buildings maintained by Central Public Works Department (CPWD) located in Delhi including Baba Kharak Singh (BKS) Marg Phase – I is done by CPWD.
- (d) Does not arise in view of reply to Part (a) to (c) above.

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